

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER : CA/7/2017

PETITION NUMBER : TCP/119/(IB)/2017

NAME OF THE PETITIONER(S) : QUANTUM MAIL LOGISTICS SOLUTIONS P LTD

NAME OF THE RESPONDENT(S) : LAKEE E SHOPPING INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Kannan P.T.  
for M/s. Fox Mendel &  
Associates

Advocate for Petitioner



2) K. RAMASAMY  
G.V. MOHAN KUMAR

Counsel for Respondent



**ORDER**

Counsels for both the parties are present along with the IRP. IRP is directed to submit the report. Put up on **23.08.2017 at 10.30 A.M.**

—sd—  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

—sd—  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)